Further, Government of Bihar is providing a subsidy of ₹ 12.50/qtl. to sugar mills of State of Bihar on purchase of sugarcane to clear their dues for the current sugar season 2018-19.

One Nation - One Ration Card Scheme

3888. SHRI VIJAY GOEL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government proposes to introduce 'One Nation- One Ration Card'Scheme to help migrant workers access ration anywhere in the country;
 - (b) if so, the details thereof;
- (c) the tentative date by which the said scheme is proposed to be rolled out; and
- (d) the tentative number of persons to be benefited by the said scheme, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (d) To sustain the reforms brought in by scheme on 'End to End Computerization of Targeted Public Distribution System (TPDS) Operations' the Department of Food and Public Distribution has launched a new scheme namely "Integrated Management of Public Distribution System (IM-PDS)" for implementation during 2018-19 and 2019-20. The main objective of the scheme is to introduce nation-wide portability of ration card holders under National Food Security Act, 2013 (NFSA), to lift their entitlement foodgrains from any FPS in the country without the need to obtain a new ration card, by integrating the existing PDS systems/portals of States/UTs with the Central systems/portals, etc.

Keeping in view the physical progress under ongoing scheme and readiness for implementation of National Portability in few States, it has been decided to implement inter-State/National Portability on a pilot basis in few States shortly. Further, as and when any State/UT achieve the readiness it will be added on the National Portability platform, *i.e.* Public Distribution System Network (PDSN) to provide the benefit of national/inter-State portability to all ration card holders under NFSA. Presently NFSA provides the coverage for about 81.34 Crore persons across the country. State-wise statement showing coverage under NFSA is given in Statement.

Statement State-wise statement showing coverage under NFSA

Sl. No. States/UTs		Accept number of persons under NFSA (in lakh)	
1	2	3	
1.	Andhra Pradesh	268.23	
2.	Arunachal Pradesh	8.71	
3.	Assam	251.90	
4.	Bihar	871.16	
5.	Chhattisgarh	200.77	
6.	Delhi	72.78	
7.	Goa	5.32	
8.	Gujarat	382.84	
9.	Haryana	126.49	
10.	Himachal Pradesh	36.82	
11.	Jammu and Kashmir	74.13	
12.	Jharkhand	264.25	
13.	Karnataka	401.93	
14.	Kerala	154.8	
15.	Madhya Pradesh	546.42	
16.	Maharashtra	700.17	
17.	Manipur	25.06	
18.	Meghalaya	21.46	
19.	Mizoram	7.06	
20.	Nagaland	14.79	
21.	Odisha	326.21	
22.	Punjab	141.45	
23.	Rajasthan	446.62	

208	Written Answers to	[RAJYA SABHA]	Unstarred Question
1	2		3
24.	Sikkim	4.06	
25.	Tamil Nadu		364.7
26.	Telangana		191.70
27.	Tripura		25.02
28.	Uttar Pradesh		1520.6
29.	Uttarakhand		61.94
30.	West Bengal		601.84
31.	Andaman and Nicobar Islands		0.63
32.	Daman and Diu		1.19
33.	Dadra and Nagar Haveli		2.36
34.	Lakshadweep		0.22
35.	Chandigarh		4.96
36.	Puducherry		6.34
	Total		8134.94

Legislation on direct selling

3889. SHRI MD. NADIMUL HAQUE: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is thinking of coming up with a legislation on direct selling;
 - (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has taken cognizance of the law enforcement agencies wrongfully booking genuine direct selling firms under the Price Chits and Money Circulation Schemes (Banning) Act; and
 - (d) if so, the details of action taken by Government to rectify the above?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) Ministry of Consumer Affairs, Food and Public Distribution, Department of Consumer